

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 80/2017 with C.P. No. 54/241-242/NCLT/AHM/2017

Coram:


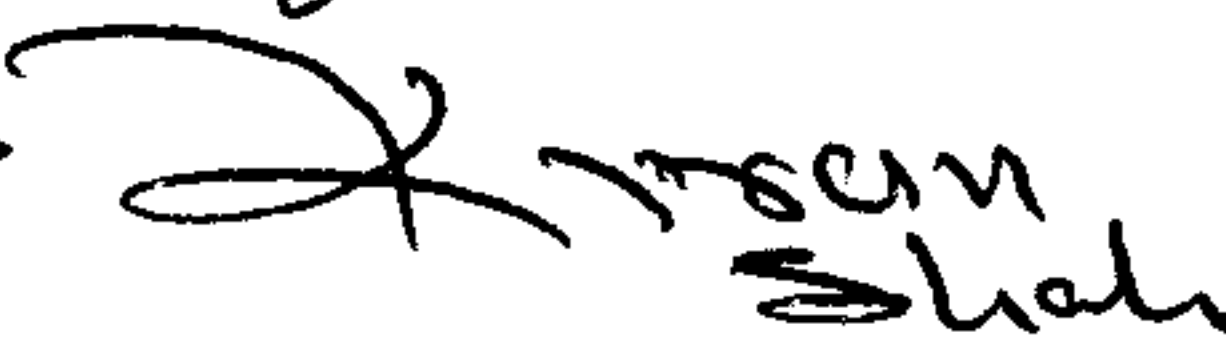
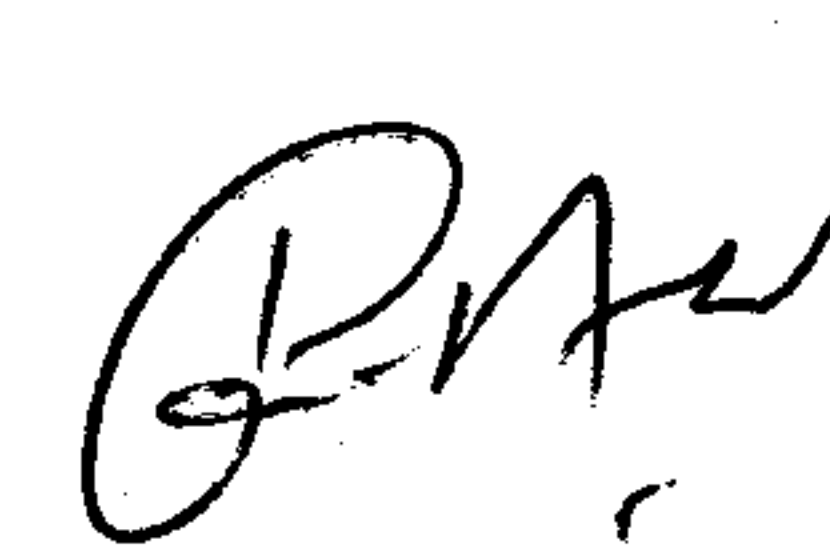
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company: Girishbhai Amratbhai Patel
V/s.
The Registrar of Companies & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	BIHARAT RAO	Advocate	for No 2 to 5	
2.	KIRAN SHAH	C.A.	for Respondents	
3.	Pathik Acharya	Advocate	Petitioner	

ORDER

Learned Advocate Mr. Pathik Acharya present for Petitioner. Learned Advocate Mr. Bharat Rao with Learned FCA Mr. Kiran Shah present for Respondent no. 2 to 5.

Petitioner filed rejoinder.

Respondents filed sur-rejoinder.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondents no. 2 to 5.

Orders reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 30th day of May, 2017.